

F. No. J-11015/17/2016-Judl.  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 29<sup>th</sup> May 2017

**ORDER**

In addition to this Department's Order with even No. dated 28.12.2016 regarding engagement of Standing / Additional Standing Govt. Counsel for District & Subordinate Courts in the State of Punjab, the President is pleased to empanel following Advocates as Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the State of Punjab, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

<b>District &amp; Subordinat Courts, Jalandhar Additional Standing Govt. Counsel</b>			
<b>Sr.No.</b>	<b>Name</b>	<b>Contact details</b>	<b>Enrollment No.</b>
1.	Jaswant Kanwal Singh Chhabra	Chamber No. 68, New Courts, Jalandhar.  Mob: 9417213133 9417013133	P/570/1983
2.	Birpreet Kanwal Singh Chhabra	718-C, Urban Estate, Phase- 2, Jalandhar.  Mob: 9417213135	P/2172/2013
<b>District &amp; Subordinat Courts, Patiala Additional Standing Govt. Counsel</b>			
3.	Gurmeet Singh Dhaliwal	#158/87-C, Street No. 3, Partap Nagar, Patiala.  Mob: 9815450610 Phone:0175-2306062 Email: advocate.gsd@gmail.com	P/686/1985

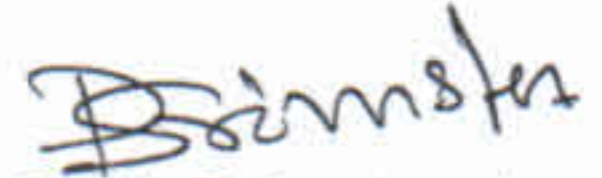




District & Subordinate Courts, Gurdaspur Additional Standing Govt. Counsel			
4.	Vijay Kalia	22, Vijay Bhawan Improvement Trust Colony, G.T. Road, Gurdaspur. Mob: 9417212011 Email: <a href="mailto:kaliavijay31@yahoo.in">kaliavijay31@yahoo.in</a>	P/158/1987


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. The District Judge, Gurdaspur, Jalandhar, Patiala, all in the state of Punjab.
5. The Standing Govt. Counsel for District & Subordinate Courts, Jalandhar, Patiala and Gurdaspur.
6. All the counsel listed above individually.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945